

**Central Administrative Tribunal
Principal Bench**

O.A. No. 3015/2017

New Delhi this the 19th day of March, 2018

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Rohit Deshwal, Age-25 years,
Group -C
S/o Ved Manter,
R/o-RZ-306, D-Block,
Gali No.6, Prem Nagar,
Najafgarh-110043.Applicant

(By Advocate : Sh. Sachin Chauhan)

Versus

1. Govt. of NCTD
Through the Chief Secretary
Govt. of NCTD,
Nava Sachivalya IP Estate
New Delhi.
2. The Secretary
DSSSB
FC-18, Institutional Area,
Karkardooma,
(Near Railway Reservation Centre)
New Delhi-110092.
3. Delhi Jal Board,
Through its Chief Executive Officer,
Delhi Jal Board,
Varunalaya Phase-II,
Karol Bagh, New Delhi-5Respondents

(By Advocate: Mr. Pradeep Singh Tomar with Ms. Sangita Rai-R-1 & 2
Sh. Raj Kumar Bhartiya-R-3)

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

At the time of hearing, learned counsel for the respondents has placed before us a copy of Result Notice No. 612 dated 16.03.2018 for the Post Code 68/12. A perusal of the same reveals that the applicant has been selected for the aforementioned post code.

2. In view of the relief claimed by the applicant has been satisfied. Therefore, the OA is disposed of accordingly. We make it clear that applicant shall not be entitled to any back wages. However, his seniority and pay fixation shall be done at par with the other batch-mates.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

/sarita/

